

**Revision of Rate of Hostel Grants to Scheduled Caste and Scheduled Tribe Students**

8938. SHRI GADADHAR SAHA  
Will the Minister of HOME AFFAIRS be pleased to state,

(a) whether the recommendation made by the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in their Third Report (Fifth Lok Sabha) regarding need for upward revision of rate of hostel grants to Scheduled Caste and Scheduled Tribe students has been implemented by the Central Government and the State Governments particularly by the West Bengal Government,

(b) if so, the decision taken in this regard State-wise, and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) to (c) The recommendation made by the Committee on the Welfare of Scheduled Castes and Scheduled Tribes was forwarded to all the State Governments and Union Territory Administrations. Replies so far received from some of the State Governments are given in the Statement attached

In so far as the Central Government is concerned the matter regarding increasing the rates of Post-matric Scholarships is under active consideration of the Government. It may however, be stated that the rates of maintenance charges admissible under the Post-Matric Scholarship Scheme have been increased for meritorious students i.e., those who have secured at least 60 per cent marks in their last final examination

*Statement*

Statement showing the action taken by the State Governments on the recommendation of the Committee on the Welfare of Scheduled Castes and

Tribes regarding revision of Hostel grants to Scheduled Caste and Scheduled Tribe students, considering the rise in the cost of living.

**West Bengal**

Agreed in principle. Infact an upward revision in regard to grant for construction/extension of hostels as also for boarding charges has already been effected. So far as boarding charges are concerned it can safely be said that the existing rate is not quite adequate to meet the rising cost of living. Further revision is not possible at the moment for want of funds

**Gujarat**

The rates of hostel grants have been revised from Rs 30 to Rs 33 per month per inmate from 1st November, 1971

**Tamil Nadu**

The rates of food charges to the boarders in the government hostels have been enhanced by Rs 5 per mess per boarder with effect from 1971-72

**Mysore**

A scheme for construction of hostel buildings at Taluk headquarters and at other rural places, is being implemented by the State Government. Under the scheme the Taluk Development Boards are called upon to provide free sites in addition to meeting the cost of construction of such buildings over and above the Government grant of Rs 50,000 and Rs 37,500 for construction of hostel buildings at Taluk headquarters and at other rural places respectively. The response from the Taluk Development Boards has been quite encouraging. Hence, any revision in the rate of grants does not arise at present

**Orissa**

Due to abnormal rise in the prices of the consumers' goods, the State

Government have been pleased to enhance the existing rates of boarding charges in special hostels stipends, scholarships and Post-matric scholarships at a flat rate of Rs. 10 per students per month from 1st November, 1972.

#### **Haryana**

The State Government grants additional Hostel allowances at the rate of Rs. 15 to Scheduled Castes students living in the Hostels out of their own funds over and above the maintenance charges of Rs. 13 to Rs. 15 per month admissible under the Post-Matric Scholarship Scheme.

#### **Kerala**

Actual boarding and lodging charges are given to Scheduled Caste and Scheduled Tribe students (for Post-matric studies) staying in the College Hostel and recognised hostels. Hence the question of enhancement of boarding grants does not arise.

Boarding charges payable to the students admitted to the Cosmopolitan Hostels have been enhanced from Rs. 65 to Rs. 75 p.m. per student. The boarding grants payable to the boarders of Welfare Hostel (for Pre-matric studies) is Rs. 45 p.m. per student. There is no proposal for the enhancement of boarding grant to the students staying in the above hostel at present.

#### **Rajasthan**

The rates of the aided hostels have already been enhanced to Rs. 55 per student per month for 5th to 8th classes and Rs. 60 per month per student for 9th to 11th classes with effect from 1st July, 1971, from Rs. 40 and Rs. 45 respectively, which amounts to 90 per cent the total expenditure incurred by the Voluntary Organisations.

**Revocation of Licence issued to M/s. J. Stone and Company (India) Limited.**

8939. SHRI SAMAR GUHA: Will

the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government propose to revoke the licence issued to M/s. J. Stone and Company (India) Limited for opening a new unit at Thane Complex (Maharashtra) in view of the resentment expressed by Government of West Bengal and by the Public and original refusal from Maharashtra Government for its setting up in the area; and

(b) if reply to part (a) is in the negative, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) The licence was issued to M/s. J. Stone and Co Ltd., for manufacturing navigational aids in Maharashtra after examining the proposal on merits. Hence the fact that this activity will be undertaken in Maharashtra would not constitute grounds for revocation.

12 hrs.

#### **RE. QUESTION OF PRIVILEGE**

SHRI K. P. UNNIKRISHNAN (Badagara). Sir, I have given notice under rule 222, of a privilege motion against Shri Madhu Limaye and five others of the *Indian Express* group, I have seen you and you kindly permitted to raise the matter in the House.

MR. SPEAKER: You have given notice and sent a copy of the notice to Shri Madhu Limaye. Shri Madhu Limaye just sent me—(Interruptions)—he said that I should persuade you to withdraw it and he wanted me to ask you whether you will be prepared to withdraw it or not.